GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:197 ANSWERED ON:24.11.2014 MOUS SIGNED BY AIR INDIA P. Shri Nagarajan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the Memorandum of Understandings (MoUs) signed by Air India during the last three years and the current year along with the benefits likely to accrue to Air India therefrom;
- (b) whether Air India has also signed any MoU with the State Government of Jharkhand for Deoghar Airport during the said period; and
- (c) if so, the details thereof along with the time-frame fixed for this project?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

- (a): Air India has signed an Memorandum of Understanding (MoU) with the Ministry of Civil Aviation and the Department of Public Enterprises for the year 2014-15. No MoU was signed by the Company for the earlier years 2011-12, 2012-13 and 2013-14. The MoU is a negotiated document between the government and the management of Air India specifying clearly the objectives of the agreement and the obligations of both the parties. It lays down certain operational and financial parameters for a Air India to achieve and also the support to be provided to the company by the Government. The MoU is to ensure a level playing field to the public sector enterprises vis-a-vis the private corporate sector.
- (b): No, Madam.
- (c): Does not arise in view of (b) above.